

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

IB-1896/ND/2019

IA-3649/2023, IA-3257/2023

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs.

M/s. GSS Procon Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 10.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : IA/3649/23- Saket Gogia, Gauri Pande,
Man Singh, Sheetal Maggon

For the Respondent :

For the RP : Adv Rakesh Kumar, Adv Preeti Kashyap,
Adv Ankit Sharma, Adv Varun Pandit Advocates

For the Noida Auth : Mr. Rachit Mittal, Adv.

ORDER

IA-3649/2023, IA-3257/2023:-

Ld. Counsels for the Applicants are present. Ld. Counsel for the Respondent/Resolution Professional is present. Reply on behalf of the Resolution Professional is available on the record. Ld. Counsel for the Applicants seeks time to file rejoinder. The rejoinder may be filed within a period of 10 days. List these applications on **14.12.2023**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**